

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 21.01.2019

In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 143 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Kumar Dutta. Vs. Simplex Infrastructure Ltd.	Anmol Saxena

By Order
-sd/-

Assistant Registrar

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